

<i>Year</i>	<i>(Value in Rs. crores)</i>
1986-87	723.33
1987-88	793.41 (p)
1988-89	1027.13 (p)

(p) Provisional

(d) Export of Minerals and Ores including Granite, Alumina and Aluminium etc. and other processed minerals are expected to increase to Rs. 1600 crores during 1989-90.

Medical Insurance Scheme of G.I.C.

1750. SHRI BHADRESWAR TANTI:
SHRI ABDUL HAMID:

Will the Minister of FINANCE be pleased to state:

(a) whether the General Insurance Corporation had introduced a medical insurance scheme called Hospitalisation and Domiciliary Hospitalisation Scheme;

(b) whether the scheme has been reviewed and modified to provide wider benefits to take care of the present day costs of medical treatment; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes, Sir. The General Insurance Corporation of India was introduced, with effect from 3rd November, 1986, a Hospitalisation and Domiciliary Hospitalisation Benefit Policy known as 'Mediclam'.

(b) and (c). The limits of benefits under the Policy are ample enough to accommo-

date a majority of medical contingencies that may occur. These limits were fixed on the basis of medical costs prevailing in Bombay and other metropolitan cities. A review of the benefits available under the Scheme can be considered only after reviewing the performance of the scheme and gaining experience over a period of time.

Payments in Foreign Exchange

1751. SHRI BHADRESWAR TANTI:
Will the Minister of FINANCE be pleased to state:

(a) the details of the subscriptions, contributions and aid given in foreign exchange during the Seventh Five Year Plan showing (i) names of the Ministry and State/ Union Territory which dealt with the matter in each case, (ii) name of the foreign country to which it was given, (iii) reasons for giving the aid etc;

(b) whether there have been any cases where such contributions have been discontinued; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) to (c). The information is being collected and will be laid on the Table of the House.

Legal Aid Committee to Assist Landless Adivasis

1752. SHRI BHADRESWAR TANTI:
Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether any legal aid Committee have been set up at the State level to extend legal assistance to poor classes of society and to the landless Adivasis; and